

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 473 of 2020

IN THE MATTER OF:

RKKR Steels Pvt. Ltd.

...Appellant

Vs.

**Ramakrishnan Sadasivan,
Liquidator of Surana Industries Ltd.**

...Respondent

Present: For Appellant: - Mr. Kartik Malhotra and Mr. S. Santanam Swaminadhan, Advocates.

For Respondent:- Mr. Ramakrishnan Sadasivan and Mr. Manivannan, Advocates.

**ORDER
(Through Virtual Mode)**

27.07.2020— Mr. Manivannan, Advocate representing the Respondent seeks and is allowed a week's time to file reply. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on 3rd September, 2020.

In the meantime, learned counsel for the parties will file written submissions not exceeding three pages.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Shreesha Merla]
Member(Technical)

Ar/ g